

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †6219
ANSWERED ON 05.04.2018

LOAN FOR INCOMPLETE PROJECTS UNDER PMKSY

†6219. SHRI SHRIRANG APPA BARNE
SHRI DHARMENDRA YADAV
SHRI VINAYAK BHAURAO RAUT

SHRI ANANDRAO ADSUL
SHRI ADHALRAO PATIL SHIVAJIRAO
DR. SHRIKANT EKNATH SHINDE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Union Government is aware that large number of medium and major irrigation projects in the country are incomplete due to shortage of funds and if so, the details thereof;
- (b) whether the Union Government is considering to give loan assistance to the State Governments for completion of these projects under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and if so, the details thereof, State-wise;
- (c) whether the Union Government has imposed certain conditions for availing the loan assistance for completion of such projects and if so, the details thereof; and
- (d) whether the Union Government has signed any Memorandum with the State Governments in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement their efforts, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) etc. under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

During 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects under PMKSY-AIBP, having ultimate irrigation potential of 76.03 lakh ha. and estimated balance cost of Rs.77595 crore have been prioritized in consultation with States, for completion in phases up to December, 2019 along with their Command Area Development & Water Management (CADWM) works. Funding mechanism through NABARD has been approved by the Government for both Central and State share. State-wise details of the prioritized projects are at **Annexure**.

Contd...P2/-

The main criteria/provisions for funding these projects are as below:

- 20% cost escalation on latest approved estimated cost (AIBP component) of the project as on March 2012 is allowed for which no separate clearance/TAC clearance/Investment clearance is required for funding.
- Fast track *proforma* clearance from CWC may be sufficient for projects where revised cost may be more than the 20% over and above approved cost as on 01.04.2012 and no separate investment clearance from MoWR, RD & GR is required.
- Cost escalation above 20% is to be borne by the concerned State Government. However, the States can avail the same through NABARD.

So far, 12 State Governments have signed Memorandum of Agreement (MoA) for availing funds for State share under LTIF.

Annexure referred to in the reply of parts (a) to (d) of Unstarred Question †6219 to be answered in Lok Sabha on 05.04.2018 regarding “Loan for Incomplete Projects under PMKSY”

Details of 99 Priotitized Projects

Sl. No.	State	No. of Projects	Balance cost as on 01.04.16 (Rs. In Crore)	Ultimate Irrigation Potential (Th. Ha.)
1	Andhra Pradesh	8	1818	263
2	Assam	3	832	125
3	Bihar	2	459	37
4	Chhattisgarh	3	715	48
5	Goa	1	44	14.5
6	Gujarat	1	8107	1792
7	J & K	4	356	61.4
8	Jharkhand	1	3426	236.8
9	Karnataka	5	3185	252.8
10	Kerala	2	220	38.1
11	Madhya Pradesh	14	11732	872.6
12	Maharashtra	26	19950	850.8
13	Manipur	2	602	37
14	Odisha	8	4628	327.7
15	Punjab	2	363	92
16	Rajasthan	2	1564	315.6
17	Telangana	11	7666	585.1
18	Uttar Pradesh	4	11929	1653
	TOTAL	99	77595	7603